

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*469  
TO BE ANSWERED ON JULY 25, 2019**

**SMART CITIES MISSION**

**No. 469. KUMARI SHOBHA KARANDLAJE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Union Government is aware that the State Government of Karnataka has not utilised even one per cent of around Rs. 6462 crore funds allocated to the State under the Smart Cities Mission (SCM), if so, the details thereof and the reasons therefor;**
- (b) the details of cities covered under SCM in Karnataka since the launch of the Mission;**
- (c) the funds approved, sanctioned, released and spent so far in Karnataka under the said Mission;**
- (d) the steps being taken by the Government to ensure that funds for Karnataka's Smart Cities are utilised judiciously and neither diverted nor left unutilised; and**
- (e) whether the Union Government has received any report from the State Government of Karnataka on the progress of the said Mission in the State and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) to (e): A statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. \*469 FOR ANSWER ON 25.07.2019 REGARDING “SMART CITIES MISSION”.**

**(a) to (c): As per Smart Cities Mission(SCM) Guidelines, Central Government allocates Rs. 500 crore to every city over the Mission period and releases in instalments. An equal amount of Rs. 500 crore, on a matching basis, is to be provided by the State Government/Urban Local Body(ULB). Balance funds required for the implementation of Smart City Proposals (SCP) are arranged through convergence with different Schemes/Missions of the Central/State Governments, loans, land value capture, Public-Private Partnerships(PPPs) and local bodies' own resources.**

**The details of cities covered under SCM in Karnataka since its launch in 2015 are given below:**

<b>Sl. No.</b>	<b>City</b>	<b>Round</b>	<b>Selection as Smart City</b>
<b>1.</b>	<b>Belagavi</b>	<b>1</b>	<b>January, 2016</b>
<b>2.</b>	<b>Davangere</b>	<b>1</b>	<b>January, 2016</b>
<b>3.</b>	<b>Hubballi-Dharwad</b>	<b>2</b>	<b>September, 2016</b>
<b>4.</b>	<b>Mangaluru</b>	<b>2</b>	<b>September, 2016</b>
<b>5.</b>	<b>Tumakuru</b>	<b>2</b>	<b>September, 2016</b>
<b>6.</b>	<b>Shivamogga</b>	<b>2</b>	<b>September, 2016</b>
<b>7.</b>	<b>Bengaluru</b>	<b>3</b>	<b>June, 2017</b>

**Smart City Proposals of above 7 cities have 770 projects worth Rs. 18,208 crore, out of this 605 projects worth Rs. 14,095 crore have been tendered; and 431 projects worth Rs. 9,477 crore are under various stages of implementation/completed.**

**City-wise details of funds released by Government of India and utilised by the Smart Cities in Karnataka is as below:-**

(Amount Rs. crore)

<b>City</b>	<b>Total Release</b>	<b>UC reported till June 2019</b>
<b>Belagavi</b>	<b>196</b>	<b>46.11</b>
<b>Davanagere</b>	<b>196</b>	<b>66.57</b>
<b>Hubballi- Dharwad</b>	<b>196</b>	<b>12.18</b>
<b>Shivamogga</b>	<b>196</b>	<b>13.05</b>
<b>Tumakuru</b>	<b>196</b>	<b>36.02</b>
<b>Bengaluru</b>	<b>158</b>	<b>4.96</b>
<b>Mangaluru</b>	<b>117</b>	<b>15.20</b>
<b>Total</b>	<b>1255</b>	<b>194.10</b>

**(d): Ministry is regularly interacting with the States / Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Apart from the guidance of domain experts participating in the regional workshops, cities also benefit from peer-to-peer learning during these interactions. At the national level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established to review the progress of its Smart Cities. Further, Government Nominee Directors of Ministry of Housing and Urban Affairs, on the Boards of SPVs, are monitoring the progress in respective cities on a regular basis.**

**(e): All Smart Cities, including those of State of Karnataka are regularly reporting implementation status of projects under SCM through the online Management Information System (MIS).**